

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 641/252/ND/2018

In the matter of:

K Square Infratech & Interiors Pvt. Ltd.
Vs.
ROC & Another.

....Appellant

....Respondent

Under Section: 252

Order delivered on 17.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant
For the Respondent

: Mr. Himanshu Harbola, Adv.
: Ms. Kusum Yadav,
Company Prosecutor

For the IT

:

ORDER

Order reserved.

Mukesh

—SID—

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**